

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nexus Electro Steel Limited Date of Commencement of Liquidation: 09-09-2022; List of Stakeholders as on Date: 30-06-2023; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digit of registration number: 10909

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | 1 | 3785876 | 1 | 3785876 | | | | NA |
| 3 | Secured financial creditors | 2 | 1364858968 | 2 | 1364858968 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | 26 | 32198922 | 26 | 30594802 | | 1604120 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 7 | 14759350 | 7 | 10878940 | | 3880410 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 13 | 1890322034 | 6 | 37501414 | | 1838186408 | 14634212 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 22 | 555701200 | 22 | 256531274 | | 299169926 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 71 | 3861626350 | 64 | 1704151274 | | 2142840864 | 14634212 | |